

18

CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.No.648/95.

Date of decision: 16-2-1998.

Between:

1. B. Thukaram.
2. T. Chinnaiah. .. Applicants.

And

1. The Telecom District Engineer,
Nizamabad.
2. The Chief General Manager,
Dorsanchar Bhavan, Nampally Station
Road, Hyderabad. Respondents.

Counsel for the applicant: Sri K. Venkateswara Rao.
Counsel for the respondents: Sri A. B.

CORAM:

----- Member (A)
Hon'ble Sri B.S. Jai Parameshwar, Member (J)

JUDGMENT.

(per Hon'ble Sri R. Rangarajan, Member (A))

Heard Sri K. Venkateswara Rao --

None for the respondents.

This O.A., is filed praying for a declaration that the applicants are entitled to be promoted to the cadre of Telecom Office Assistants in accordance with their selection in the examination for promotion against the year of recruitment for the year, 1989 with all consequential benefits by holding the action of the respondents in filling up the vacancies of departmental quota by cadre conversion and transfers from other division etc., in utter disregard to the claims of the applicants for promotion, as illegal.

JG

19
: 2 :

arbitrary, discriminatory and violative of Articles 14 and 16 of the Constitution.

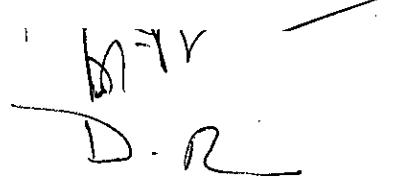
When the O.A., was taken up for hearing, the learned counsel for the applicants submitted that he is not pressing for judgment in this O.A.

In view of the above submission, the O.A., is dismissed as not pressed. No costs.


B.S.JAI PARAMESHWAR,
16/2/98 MEMBER (J)


R.RANGARAJAN,
Member (A)

554-16-2-1000-
Dictated in open Court.


D.R

554

OA.648/95

Copy to:-

1. The Telecom District Engineer, Nizamabad.
2. The Chief General Manager, Doorsanchar Bhavan, Nampally Station Road, Hyderabad.
4. One copy to Mr. K.Venkateswara Rao, Advocate, CAT., Hyd.
5. One copy to Mr. K.Bhaskara Rao, Adl.CGSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

srr

23/2/98 (7)

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. BURANGARAJAN : M(A)

AND

THE HON'BLE MR. B.S. JAI PARAMESHWAR :
M(J)

DATED: 16/2/98

ORDER/JUDGEMENT

M.A./R.A./C.H.NO.

in
O.A.NO. 648/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण/DESPATCH

23 FEB 1998

हैदराबाद न्यायपीठ
HYDERABAD BENCH